

File No. 25/02/2018-NCLT
NATIONAL COMPANY LAW TRIBUNAL


6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi-110003.
Dated, the 27th November, 2018.

OFFICE ORDER:

Order No. 25/02/2018-NCLT dated 5th November, 2018 issued by this office regarding wearing of gown by the advocates before the Benches of NCLT at Delhi w.e.f. 12th November, 2018 stands withdrawn.

The wearing of gown is discretionary.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:

1. PS to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench/New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Guwahati/ Hyderabad/ Jaipur.
4. PS to Joint Secretary (Shri Gyaneshwar Kumar Singh), Ministry of Corporate Affairs, New Delhi.
5. NCLT website/Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI House, 22 Institutional Area, Lodhi Road, New Delhi-110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003.
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd, 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd, 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai.



सत्यमेव जयते

File No. 25/02/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 5th November 2018

ORDER

All the advocates are expected to wear the gown before the Benches of National Company Law Tribunal at New Delhi w.e.f. 12th November 2018.

2. The dress code for other Authorized Representatives and parties in person shall remain same as issued vide order dated 2.8.2016.

3. This issues with approval of the Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar

Copy to:

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad.
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